Court-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

DFR No. 377 OF 2015

Dated : 26th March, 2015

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:-

BSES Yamuna Power Ltd. …. Appellant (s)

Versus

Delhi Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Pradeep Misra for R.1

ORDER

List the matter on ***01.04.2015.***

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/pr